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BEFORE THE ADJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

IA 419/2017 In C.P. (I.B) No. 40/7/NCLT/AHM/2017

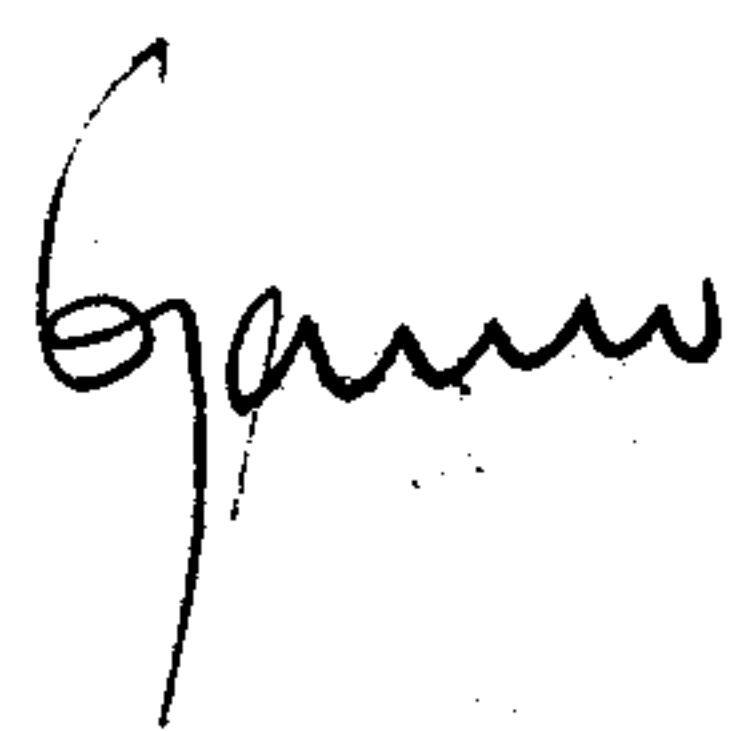
Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018


Name of the Company: Satish Kumar Gupta RP of Essar Steels India Ltd.  
V/s.  
Odisha Slurry Pipeline Infrastructure Ltd & Anr.

Section of the Companies Act: Section 60(5) r/w Section 12 of the Insolvency  
and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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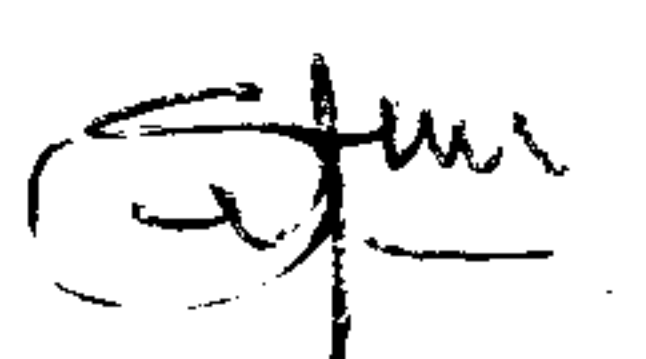
1.	MR. MIHIR THAKORE, Sr. Adv		R-2	
2.	with MR. UNMESH SHUKLA, Adv			
	with GAURAV MATIUR, Adv			
	for R-2			

1.	MR. GAURAV MATIUR, Sr. Adv		Applicant	
2.	MR. ADARSH MUKHERJEE, Adv.			
3.	MR. SANJAY SHARMA, Adv.			
4.	MR. HATHI LAL, Adv			

1.	Mr. Ameya Kokhale, Adv	I/B Shashan Amoghana Mangaldas and co. for intervenors		
	Mr. Shalin Jani, Adv			

Sr. Adv Mr Percy Kavisar  
with Saeebath Amin (Adv)

R-1



**ORDER**

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Sahil Shah with Learned Advocate Mr. Parth Shah present for Applicant.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Unmesh Shukla with Learned Advocate Mr. Gaurav Mathur present for Respondent no. 2.

Learned Senior Advocate Mr. Percy Kavina with Learned Advocate Mr. Saurabh Amin present for Respondent no. 1.


Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Shalin Jani i/b Shardul Amarchand Mangaldas & Co. present for interveners.

Additional affidavit filed by Applicant.

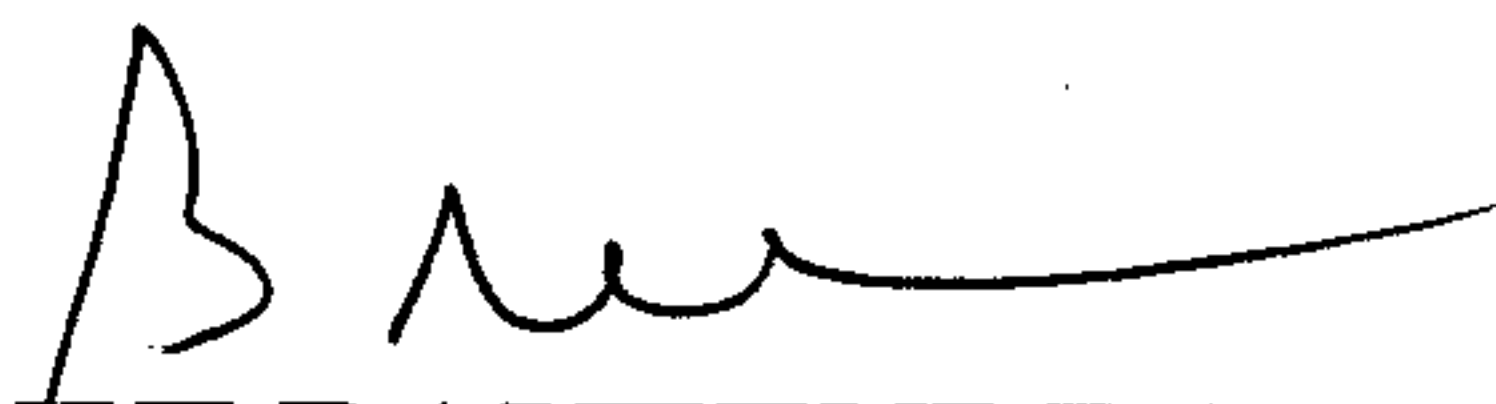
Heard arguments of learned Counsel for Applicant in IA 419/2017.

At request of learned Counsel for Respondents.

List the matter on 02.02.2018 for arguments of Respondents.



**MANORAMA KUMARI**  
**MEMBER JUDICIAL**



**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 30th day of January, 2018.